

RAJYA SABHA

Monday, the 15th November, 1976/the 24th
Kartika, 1898 (Saka).

The House met at eleven of the Clock. Mr.
Chairman in the Chair.

PAPERS LAID ON THE TABLE

Gujarat Rural Debtors' Relief Act, 1976

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI ANANT
PRASAD SHARMA): Sir, on behalf of Shri
Shahnawaz Khan, I beg to lay on the Table,
under subsection (3) of section 3 of the
Gujarat State Legislature (Delegation of
Powers) Act, 1976, a copy (in English and
Hindi) of the Gujarat Rural Debtors' Relief
Act, 1976 (No. 35 of 1976), enacted by the
President. [Placed in Library. See No. LT-
11545/76.]

I. Annual Report (year ended the 30th September, 1975) and Accounts of the Hindustan Salts Limited, Jaipur and related papers

n. Annual Report (ended the 30th September, 1975) and accounts of the Sambhar Salts Limited, Jaipur and related papers

SHRI ANANT PRASAD SHARMA: Sir, I
also beg to lay on the Table, under sub-
section (1) of section 619A of the Companies
Act, 1956, a copy each (in English and Hindi)
of the following papers: —

I. (i) Seventeenth Annual Report and
Accounts of the Hindustan Salts Limited,
Jaipur, for the year ended the 30th
September, 1975, together with the Auditors'
Report on the Accounts and the comments of
the 0 Comptroller and Auditor General of
India thereon.

(ii) Review by Government on the working
of the Company. [Placed in Library. See
No. LT-11546/76 for (i) and (ii).]
983 RS—1.

II. (i) Eleventh Annual Report and
Accounts of the Sambhar Salts Limited,
Jaipur, for the year ended the 30th
September, 1975, together with the
Auditors' Report on the Accounts and the
comments of the Comptroller and Auditor
General of India thereon.

(ii) Review by Government on the
working of the Company. [Placed in
Library. See No. LT-11547/76 for (i) and
(ii).]

I. Annual Report (1974-75) and Accounts of the Shipping Development Fund Committee and related papers

II. Annual Report (11th April, 1974 to 31st March, 1975) and Accounts of the Poompuhar Shipping Corporation Limited, Madras and related papers

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRIVEDI): Sir,
I beg to lay on the Table a copy each (in
English and Hindi) of the following
papers:—

I. (i) Sixteenth Annual Report and
Accounts of the Shipping Develop-
ment Fund Committee for the year
1974-75, and the Audit Report there-
on, under sub-section (6) of section
16 of the Merchant Shipping Act,
1958.

(ii) Statement giving reasons for the
delay in laying the Report mentioned at (i)
above. [Placed in Library. See No.
LT-11548/76 for (i) and (ii).]

II. (i) First Annual Report and
Accounts of the Poompuhar Shipping
Corporation Limited, Madras, for
the period from the 11th April, 1974
to the 31st March, 1975, together
with Auditors' Report on the Ac-
counts and the comments of the
Comptroller and Auditor General of
India thereon, under sub-section (3)
of section 619A of the Companies
Act, 1956, read with sub-clause (iv)
of clause (c) of the Proclamation